

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

11. C.P. (IB) 1206(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Ferrite Structural Steels Private Limited
V/s
Perfect Infraengineers Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Manish Kenia, Ld. Counsel for Petitioner present. No representation on the side of the Corporate Debtor.
2. Counsel for the Petitioner submits that he wants to withdraw the Petition.
3. Accordingly, on the request made by the Petitioner, the Petition is **dismissed as withdrawn.**

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)